

15.01 hrs.

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS SIXTEENTH  
REPORT

[Translation]

SHRI SHYAMBIHARI MISRA (Bilhaur): I beg to move that this House do agree with the Sixteenth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 11th March, 1993.

[English]

MR. CHAIRMAN: The question is:

"That this House do agree with the sixteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th March, 1993".

*The motion was adopted.*

MR. CHAIRMAN. There are Bills for introduction. Shri D Venkateswara Rao—  
Not present. Shri Chitta Basu.

15.02 hrs

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Preamble, etc.)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of

India".

*The motion was adopted.*

SHRI CHITTA BASU: I introduce the Bill,

15.021/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Insertion off New Articles 75 A and  
164 A )

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. CHAIRMAN: The question is:

That leave be granted to introduce a Bill further to amend the Constitution of India".

*The motion was adopted.*

SHRI CHITTA BASU: I introduce the Bill.

15.03 hrs

CONSTITUTION (AMENDMENT) BILL\*

(Insertion of New Article 156 A)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the constitution of India

MR. CHAIRMAN: The question is:

"The leave be granted to introduce a Bill further to amend the Constitution of India".

*The motion was adopted.*

SHRI CHITTA BASU: I introduce the Bill.

15.03 1/2 hrs

EMPLOYEES' PROVIDENT FUNDS  
AND MISCELLANEOUS PROVISIONS  
(AMENDMENT) BILLS\*

(Insertion of New Section 13A)

[English]

SHRI TARIT BARAN TOPDAR  
(Barrackpore): I beg to move for leave to  
introduce a Bill further to amend the Employ-  
ees' Provident Funds and Miscellaneous  
Provisions Act, 1952.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a  
Bill further to amend the Employees'  
Provident Funds and Miscellaneous  
Provisions Act, 1952."

*The motion was adopted*

SHRI TARIT BARAN TOPDAR: I intro-  
duce the Bill.

15.04 hrs

ACQUIRED IMMUNO-DEFICIENCY  
SYNDROME (AIDS) PREVENTION BILL\*

15.04 hrs.

[Translation]

SHRI RAMASHRAY PRASAD SINGH  
(Jahanabad): I beg to move for leave to  
introduce a Bill to provide for the prevention  
and control of the spread of Human Immuno  
Deficiency Virus (HIV) infection and to  
provide for specialised medical treatment  
and social support to, and rehabilitation of,  
persons suffering from Acquired Immuno

Deficiency Syndrome (AIDS) and for matter  
connected therewith and incidental thereto.

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a  
Bill to provide for the prevention and  
control of the spread of Human Immune  
Deficiency virus (HIV) infection and to  
provide for specialised medical treat-  
ment and social support to, and reha-  
bilitation of, persons suffering from  
Acquired Immuno Deficiency Syndrome  
(AIDS) and for matters connected there-  
with and incidental thereto".

*The motion was adopted*

[Translation]

SHRI RAMASHRAY PRASAD SINGH:  
I introduce the Bill.

Shri Bhogendera Jha - Not present.

Shri Vishweshwar Bhagat - Not present.

Shri D venkateswara Rao - Not present.

15.05 hrs.

MOTOR VEHICLES (AMENDMENT)  
BILL\*

(Amendment of Section 80, etc)

[English]

MR. CHAIRMAN: The House shall now  
take up Item No. 11 Shri P.C. Thomas.

SHRI P C THOMAS (Muvattupuzha): I  
beg to move for leave to introduce a Bill to  
amend the Motor Vehicles Act, 1988.

MR. CHAIRMAN: The question is: